

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 393 OF 2018 & IA No. 1888 OF 2018

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Mumbai Electric Workers Union Appellant(s)

Versus

Maharastra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : For App1

Counsel for the Respondent(s) : For Res1
Hasan Murtaza For Res2

ORDER

List the matter on **20.11.2019**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR